NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 29.01.2020</u> <u>NOTICE</u>

Take notice that the following matter will not be taken up on 30.01.2020 due to non-availability of the Bench, the next date of hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of	Next date of Hearing
			Hearing	
1.	Comp. App (AT) (Ins)	Ishrat Ali	30.01.2020	04.02.2020
	No. 1121 of 2019	Vs.		
		Cosmos Cooperative Bank Ltd.		
		& Anr.		

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